

Central Administrative Tribunal Lucknow Bench Lucknow.

C.C.P. No. 99/²⁰⁰⁴In O.A. No. 519/2001

This, the ¹⁶_{th} day of October 2008

HON'BLE MR. M. KANTHAIAH, MEMBER (J)
HON'BLE DR. A. K. MISHRA, MEMBER (A)

Babu Lal,
Aged about 58 years,
Son of Sri Badri,
At present working on the post of
Gaze Assistant in the Office of Central Water Commission,
Office of C.W.C. Motipur, Discharge site at Nighasan
Lakhimpur-Kheri.

Applicant.

By Advocate: None

Versus

1. Mr. Krishna Behari Singh
Chief Engineer, Central Water Commission-I
Joltarang Bhawan, Pratap Bagh
Daliganj, Lucknow.
2. Azai Kumar
Executive Engineer
Central Ganges Division-I
Lucknow.
3. Ram Dhani Singh Yadav
Superintending Engineer,
Central Water Commission
Jal Vigyan Presan Division
Akashdeep, Panna Lal pork
Varanasi.

Respondents.

By Advocate: None.

Order

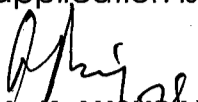
By Hon'ble Mr. M. Kanthaiah, Member (J)


The applicant has filed the contempt petition under Section 17 of the Central Administrative Tribunal Act to punish the respondents on the ground that the respondents have willfully and deliberately disobeyed the orders of the Tribunal dated 18.3.2004.

2. The respondents have not filed any counter affidavit. There is no representation from the applicant inspite of several adjournments, which

: 2 :

shows that he is not interested in prosecuting the contempt petition and as such, the application is dismissed for non-prosecution.


(DR. A. K. MISHRA)
Member (A)


(M. Kanthaiah)
Member (J)
16.10.2008

v.